

29

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI K. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/ (IB)/2017
NAME OF THE PETITIONER(S) : ASSOCIATED ROAD CARRIER LTD
NAME OF THE RESPONDENT(S) : SURANA POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M. PURUSHOTHAMAN

PETITIONER COUNSEL

2) M. MUHAMMED ANEES

Respondent - Counsel

ORDER

Mr. M. Purushothaman, Counsel for Petitioner present. Mr. M. Mohamed Anees, Counsel for Respondent present. Counsel for the Respondent stated that the matter may be likely to be settled within the parties and sought for time. He submitted that his client is making efforts to settle the matter with the Petitioner for which sought time. At request, time enlarged. Put up on 12.07.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)